

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) Does not arise.

(c) Merit and suitability with due regard for seniority.

Shri A. K. Gopalan: May I know whether it is a fact that from 1959 the declaration of last year's lapsation has been dropped? If so, what are the reasons?

Shrimati Tarkeshwari Sinha: I have got the figure for 1960 which shows the lapse ratio is very low. It is 6.6.

Shri A. K. Gopalan: Is it a fact that field workers had been denied annual bonus in spite of the fact that the joint committee of both the representatives of the management and of the field workers unanimously recommended it?

Shrimati Tarkeshwari Sinha: This question relates to promotions. It has nothing to do with the other aspects of the field officers.

Shri Indrajit Gupta: May I know whether it is not a fact that contrary to the general practice which prevails elsewhere the earning of annual increments in the case of this staff is made dependent on the amount of business which they can bring up?

Shrimati Tarkeshwari Sinha: There are many criteria set for promotions. All these criteria are taken into consideration.

Supersonic HF-24 Aircrafts

*863. **Maharajkumar Brij Raj Singh:** Will the Minister of Defence be pleased to state whether there is a proposal for Supersonic HF-24 fighter entering into Squadron service in the I.A.F.?

The Minister of Defence (Shri Krishna Menon): There is no question of "a proposal". The HF-24 was conceived, designed and built for service in the I.A.F. It is developed for that

purpose and production planned for service in the I.A.F.

Maharajkumar Brij Raj Singh: In view of the recent hitch in getting the aero engines for this particular aircraft, what is the position right now?

Shri Krishna Menon: There is no question of any hitch. The HF-24 as at present has an engine. It performs what it is designed for at the present stage. The other engines are for further developments.

Shri Hem Barua: May I know whether it is a fact that for the second stage of the development of HF-24 it was stipulated that it would be powered by an Orpheus-4 to be produced by Bristol-Siddeley Group of Britain, and ultimately they abandoned that scheme, throwing our scheme into confusion?

Shri Krishna Menon: The second stage in HF-24 does not come till the first stage of development is over. Secondly, I have not heard of an engine called Orpheus-4.

Shri Shivaji Rao S. Deshmukh: Is it a fact that Orpheus-24 which has been ordered for the development of HF-24 only develops subsonic speed and not supersonic speed?

Shri Krishna Menon: The hon. Member is confused about these engines. The Orpheus is powered by an Orpheus engine today, 703, which is supersonic. It is just supersonic. I do not want to go into the actual figures, but it is supersonic.

Bunkers on Assam-East Pakistan Border Re-occupied by Pakistan

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*864. { **Shri Hem Barua:**
 Shri Maheshwar Naik:
 Shri P. R. Chakraverti:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Pakistan troops have re-occupied the bunkers on the Assam-East Pakistan

border subsequent to the escape of some Naga hostiles to East Pakistan recently; and

(b) if so, the reaction of Government to this incident?

The Minister of Defence (Shri Krishna Menon): (a) We have no information as set out in the question but will inquire.

(b) Does not arise.

Shri Hem Barua: May I know whether it is not a fact that the Government of Assam have already lodged a protest with the Pakistan Government over this incident? And am at a loss to find that the Government pleads ignorance about it. It came out in the newspapers also.

Mr. Speaker: Let us hear the hon. Minister.

Shri Krishna Menon: It might have come out in the newspapers. But I have no information on this.

Shri Hem Barua: May I know whether it is not a fact that, in order to provide a cover to the Naga hostiles who were escaping into East Pakistan, these Pakistani soldiers came—they were stationed at the border—and they came to occupy the bunkers and provided a cover for these Naga hostiles to get into East Pakistan?

Shri Krishna Menon: I believe with regard to the escape of Naga hostiles the Prime Minister answered this matter very fully in the House. The question refers to occupation of certain bunkers, our bunkers, by Pakistan troops. These bunkers are under the overall command of the Army, and if they have occupied them I should have known. But in view of the importance of the matter I said I will inquire.

Shri Hem Barua: May I submit, Sir, that the Defence Minister has misunderstood the entire question?

Mr. Speaker: The question is whether it is a fact that Pakistan troops have re-occupied the bunkers on the Assam-East Pakistan border

subsequent to the escape of so-and-so. The question is whether they have re-occupied the bunkers.

Shri Hem Barua: I will come to that, Sir. There are bunkers on the East Pakistan-Assam border. Some of the bunkers belong to us and are within our territory, and some of the bunkers belong to Pakistan and are within Pakistan territory.

Mr. Speaker: That is what he has answered.

Shri Hem Barua: No, Sir, he has not answered. He has said about our bunkers.

Mr. Speaker: Hon. Member should have the patience to hear. The hon. Minister has said that if ours had been occupied by Pakistan he must have known it, but in view of the importance of the question he said he would make enquiries.

Shri Hem Barua: The question does not arise about the occupation of our bunkers by Pakistan, but about the occupation of the Pakistan bunkers, because there was an agreement between India and Pakistan that those bunkers would be vacated and will never be occupied. In violation of that agreement they have re-occupied the bunkers.

Shri Krishna Menon: Our information is that no occupation contrary to the boundary agreement has taken place.

Shri Hem Barua: Under which rule have they done it?

Mr. Speaker: Next question.

Higher Secondary School Teachers of Delhi

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 *865. { Shri P. R. Chakraverti:
 Shri Bhagwat Jha Azad:
 Shri S. M. Banerjee:
 Shri Ram Sewak Yadav:
 Shri Nambiar:

Will the Minister of Education be pleased to state:

(a) whether the attention of Government has been drawn to the deci-